

guarantee that if Indian personnel be available with the necessary qualifications, foreign experts are not brought in?

**Shri C. D. Deshmukh:** Yes; that is carefully gone into before a request for foreign experts is made.

**Shrimati Renu Chakravartty:** May I know whether the post of the Head of the Lady Hardinge Medical College was advertised before an American was brought in?

**Shri C. D. Deshmukh:** I should like to have notice of the question.

**Shri Damodara Menon:** Is it obligatory for the Government of India to utilise the services of American experts under the Point Four Programme?

**Shri C. D. Deshmukh:** No, Sir.

**Shri Namblar:** What action has been taken on the representation made by Indian technicians with regard to their appointment over the head of American technicians here?

**Shri C. D. Deshmukh:** There can be no representation against appointment over the heads of American technicians, if that is the question.

**Shri B. E. Bhagat:** May I know whether steps are taken to place Indian experts also in places where the Americans are now working, so that they may replace the Americans in course of time?

**Shri C. D. Deshmukh:** I think that would follow. Some of them are for training. As soon as capable Indians are available...

**Mr. Speaker:** This has been stated on the floor of the House a number of times.

**Shrimati Renu Chakravartty:** May I know whether there is any method of advertising for these posts before foreign experts are brought in?

**Shri C. D. Deshmukh:** No; that is not resorted to.

**Shri K. K. Basu:** May I know whether the American Technicians are brought in for a fixed period?

**Shri C. D. Deshmukh:** Yes; usually the term is fixed. It varies with individual cases.

**Mr. Speaker:** Next question. Mr. Gopalan.

**Shri H. N. Mukerjee:** Would you please direct that the answer to Mr. Gopalan's question be given, Sir?

**Mr. Speaker:** That would come at the end. Even if he has given authority, the usual practice is all the other questions will be answered first and...

**Shri H. N. Mukerjee:** You, Sir, have been given the authority under the rules, to direct that an answer be given.

**Mr. Speaker:** That would come in the end, which we do not expect generally to reach. Next question.

#### PRIMARY SCHOOLS

\*715. **Shri L. J. Singh:** (a) Will the Minister of Education be pleased to state how many town primary schools have been taken over and how many given grants-in-aid by the Government since the accession of the Manipur State to the Union of India?

(b) What is the amount allocated to Manipur for Educational Development?

**The Parliamentary Secretary to the Minister of Education and Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) 41 lower primary schools were taken over and 163 such schools were given grants-in-aid since integration.

(b) Rs. 2.60 lakhs for new items and Rs. 50,000 for the building of the Government College, Imphal.

**Shri L. J. Singh:** May I know how many schools have been taken over in the tribal areas and how many taken over in rural areas, how many were given grants-in-aid in rural areas and how many in tribal areas?

**Shri K. D. Malaviya:** I have not got such figures for rural and urban areas here.

**Shri L. J. Singh:** In view of the growing discontent among the people in the matter of extending grants-in-aid, will the Government be pleased to state what the criteria are under which these schools are taken over or given grants-in-aid?

**Shri K. D. Malaviya:** They were taken over because of the inability of the local authorities to run the institutions, financially.

#### SOCIAL TENSIONS

\*716. **Shrimati Jayashri:** (a) Will the Minister of Education be pleased to state who are the Members of the

Committee set up to co-ordinate the research activities on Social Tensions?

(b) What measures are being taken in order to implement the findings of this research committee on Social Tensions?

**The Parliamentary Secretary to the Minister of Education and Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) and (b). A statement is placed on the Table of the House. [See Appendix IV, annexure No. 12].

**Shrimati Jayashri:** May I know which are the social tensions in which research is being carried out?

**Shri K. D. Malaviya:** Communal tensions, caste tensions, linguistic tensions, etc.

**Shri Damodara Menon:** Which are the centres where research work is carried on in social tensions?

**Shri K. D. Malaviya:** There is no regional basis for undertaking these investigations; and on a very wide scale Government are proposing to investigate the problems connected with these tensions.

**Shri Velayudhan:** May I know whether Government have got any machinery to give effect to the findings of this tensions Committee?

**Shri K. D. Malaviya:** Yes, Sir. There are several committees which have been instituted under a Board and these committees are connected with university authorities and other academicians. They are expected to examine the question and report to us so that if Government wishes to take certain action, they may do so.

**Mr. Speaker:** I go to the next question.

**Shri Velayudhan:** One question, Sir.

**Mr. Speaker:** Let there be no tension over this. Next question.

#### RE-ARMAMENT PROGRAMME

\*717. **Shri H. N. Mukerjee:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Government of India would be called upon to help Britain to resolve her financial difficulties on account of her re-armament programme; and

(b) whether there are any financial obligations, undertaken by India as a Member of the British Commonwealth?

**The Minister of Finance (Shri C. D. Deshmukh):** (a) and (b). No, Sir.

**Shri H. N. Mukerjee:** Has the attention of Government been drawn to the press report of an interview given by a former Commonwealth Minister, Lord Ismay that India was going to be called upon to share the extra expenditure which Britain is going to incur over her re-armament?

**Shri C. D. Deshmukh:** I have seen a press cutting, Sir, but it was a statement by Mr. Shinwell and not by the gentleman referred to by the hon. Member.

**Shri H. N. Mukerjee:** I have a paper here, Sir, which reports a news item from London regarding Lord Ismay.

**Shri C. D. Deshmukh:** Which paper?

**Shri H. N. Mukerjee:** Blitz.

**The Prime Minister (Shri Jawaharlal Nehru):** The hon. Member lives in a dreamland and a fantastic world of his own which has no relation to facts.

**Shri H. N. Mukerjee:** Is it the contemplation of Government to ignore whatever appears in particular papers because they are supposed not to purvey the truth?

**Shri Jawaharlal Nehru:** There are some papers where the presumption is that whatever they contain is false.

**Shri H. N. Mukerjee:** Does Government contemplate any action against papers which are supposed to be perpetually purveying untruth?

**Shri Jawaharlal Nehru:** We shall take action if the law is so changed to permit us to take such action.

**Mr. Speaker:** Next question.

**Shri H. N. Mukerjee:** There is one more question, Sir. Is the hon. Minister in a position to make comments on a report which has appeared today that in the British House of Commons there is talk about a broad co-operative economic policy to be pursued by all members of the Commonwealth including this country?

**Shri C. D. Deshmukh:** May I say, Sir, that I do not know whether the hon. Member refers to the Commonwealth Finance Ministers Conference held in January last. There was a press statement which was issued by the conference, and in that connection, a statement was laid on the Table by me in the provisional Parliament.